

Compliance of Hon'ble NGT OA No. 606/2018 order dated 12.09.2019

Compiled compliance for S. No. 3 & 4, as received from all concerned Departments

S. No. 3: It was elaborated during the course of hearing that information is required to be submitted in terms of following thematic areas viz.

1. Compliance to Solid Waste Rules including Legacy Waste.
2. Compliance to Plastic Waste Management Rules
3. Compliance to Bio-medical Waste Rules.
4. Compliance to Construction & Demolition Waste.
5. Compliance to Hazardous Waste Rules.
6. Compliance to E-waste Rules.
7. 351 Polluter Stretches in the country.
8. 122 Non-attainment cities.
9. 100 industrial clusters.
10. Status of STPs and re-use of treated water.
11. Status of CETPs/ETPs including performance.
12. Ground water extraction/contamination and re-charge.
13. Air pollution including noise pollution.
14. Illegal sand mining.
15. Rejuvenation of water bodies.

S. No. 4: The information with regard to above thematic areas needs to be submitted to CPCB by the Chief Secretaries of all the States and Union Territories in terms of following:

1. Current status
2. Desirable level of compliance in terms of statutes.
3. Gap between current status and desired levels.
4. Proposal of attending the gap with time lines.
5. Name and designation of designated officer for ensuring compliance to provisions under statute.

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Compliance to Solid Waste Rules including Legacy Waste

Name and designation of designated officer for ensuring compliance to provisions under statute (Solid Waste Management Rules, 2016):Secretary LSG Department, MS RSPCB, Chief Engineer LSG Department, Chief Engineer RSPCB

Actionable Key Issues	Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
Framing of State Policy	Solid Waste Management policy has been approved by Hon'ble Minister LSG.	Policy has to be framed and notified	State policy will be notified after approval of State Cabinet.	One Month after cabinet meeting. Task Completed.
Framing of Bye laws	Bye Laws has been prepared, notified and gazette and circulated to all ULB's.	Bye Laws has to be framed and issued.	Task Completed.	Task Completed.
Framing of state action plan	Solid Waste Management Action Plan has been approved and circulated to all departments and ULB's for implementation.	Action Plan has to be framed	Task Completed.	Not required.
Constitution of State level Advisory	State Level Advisory Body has been constituted on 05.04.2019.Meeting of SLAB was held on 28.05.2019 and 23.01.2020.	Constitution of State level Advisory Body	No Gap	Not required.

Body				
Formulation of Committee of District Collector under Rule 12	Committee of District Collector has been constituted in all 33 District.	Formulation of Committee in all Districts.	Task Completed.	Not required.
Formulation of Special District Task Force	Committee of Special District Task Force has been constituted in all 33 District.	Committee has to be constituted.	Task Completed.	Not required.
IEC Activities	IEC plan has been prepared and being implemented.	IEC Action plan has to be prepared.	Task Completed.	Continuous process
Model Town	Municipal Corporation Udaipur has started the Material Recovery Facility. Bio-methanation Plant operational (20 TPD) and Construction started for Composting plant (60 TPD). Municipal Council Dungarpur has started the Material Recovery Facility (15 TPD), Composting (1.5 TPD), Bio Methanation (07 TPD) and sanitary landfill work. Municipal Corporation Jaipur is treating	Compliance has to be done in Model Cities/Town	Task Completed	Not required.

	<p>250 TPD Wet Waste by IL&FS and 350 TPD RDF by Aditya Birla and RDF is being given to Ultratech Cement Company. Also 600 TPD Waste to Energy Plant is under PPA agreement. MRF by Sarthak NGO at Mathuradaspura started.</p> <p>Municipal Board Pushkar has started the Material Recovery Facility and composting by compost machine.</p> <p>Municipal Council Sikar has started the Temporary Transfer Station, 100% Door to Door Collection and constructing of windrows composting plant of 20TDP capacity of segregated biodegradable waste.</p> <p>Municipal Council Pratapgarh is making the compost from Wet waste and MRF has been prepared and dry waste is being sent to cement factory.</p> <p>Total 06 Model Towns/ Cities are complying with SWM Rules 2016 namely Udaipur, Dungarpur, Jaipur, Sikar,</p>			
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	<p>Pratapgarh and Pushkar are complying with NGT 18 Points.</p> <p>05 More Model Towns/cities namely Nathdwara, Jhalarapatan, Pali, Ajmer and Nokha complying with NGT 18 Points.</p> <p>Now all District Headquarters are taken in as Model Town/ Cities (Total 26 Nos). Also details uploaded on LSG website. So total Model cities/ Towns are 37 in Rajasthan.</p>			
Door to Door Collection	Door to Door Collection has been done in all 5389 wards of ULB's.	Door to Door collection in 100 % Wards i.e. 5389 Wards	No Gap.	Task Completed.
Generation of Total Waste (TPD)	Total 6500 TPD Waste is being Generated. (As per Census Population)	Waste Generated is being transported to processing sites.	No Gap.	Task Completed.
Processing of Waste	1. Currently 2195 TPD waste is being processed by ULB's out of 6500 TPD with the method of Centralized and Decentralized Composting Plants.	70% Processing of Solid Waste in urban areas by Decentralized, Centralized compost plants, Pit composting, Compost Machine,	Currently Tenders have been floated for 661 TPD out of 6500 TPD. However smaller ulb's are purchasing compost machine and doing decentralize	Plants are expected to start by Dec 2020 subject to all clearance from RSPCB and Environment Department and

	<p>(Recently Pali (100 TPD) and Bhilwara (144 TPD) SWM plant and Udaipur Biomethanation Plant became operational.)</p> <p>2. Total 2496 TPD will be processed after establishment of 23 compost plants.</p> <p>3. For 661 TPD total 03 plants are under tendering stage.</p> <p>4. 1250 TPD is being processed by MRF (44)/ BWG's/ Recyclers and Pit Composting, Garden Composting and Remaining 1246 TPD (19%) is being dumped at landfill site.</p>	<p>Bulk Generator, Waste Recovery etc.</p> <p>Waste Material Facilities</p>	<p>composting for waste treatment.</p>	<p>MoEF&CC.</p>
<p>Dumping Yards of RIICO</p>	<p>291.66 Hect. Land has been reserved for dumping of solid waste in 58 industrial areas.</p> <p>RIICO has decided to earmark a specific land area for Dumping Yard in new industrial areas.</p> <p>Door to door Collection of Domestic waste for industries located in RIICO</p>	<p>Identification of dumping yards for solid waste in all the industrial areas.</p>	<p>No Gap.</p>	<p>Continuous Process</p>

	Industrial area: During current financial year 2020-21 RIICO has started Door to door Collection of Domestic waste form 23 RIICO Industrial areas.			
Recovery & Recycling Facility in RIICO Area	85 plots(total area 85000 sqm) in following industrial areas (17 Nos.) have been earmarked for units involving in recovery and recycling facility : Gogelav, District Nagaur; Baap, District Jodhpur; Siyamali, District Jodhpur; Pratapgarh (Extn), District Pratapgarh; Khoda, District Ajmer; Sanwar District Ajmer; Badiseed District Jodhpur; Tinwari District Jodhpur; Keru District Jodhpur; Salarpur District Alwar; Devka District Barmer. Dubbi Bidharkha Dist. Swai Madhopur ,Udwriya district Sirohi, Borawas Kalwa district Barmer Bagger District Rajasamand.,Uniyara district Swai-Madhopur, Kolila Joga district Alwar	Area to be reserved for industries involving in recovery and recycle facility.	Continuous process	NA
Establishment of Criteria for duties regarding setting up solid waste	Following provisions in planning and in the administration sanction of industrial area for scientific development of non-hazardous solid waste disposal site shall be made: (i)Earmarking land area for dumping yard in new industrial areas shall be as below:	Establishment of Criteria for duties regarding setting up solid waste processing and treatment facilities		

processing and treatment facilities	Industrial Area Size	Land Area to be earmarked for dumping yard			
	Up to 25 Hect	0.5 Hect			
	25-50 Hect	1.0 Hect			
	50-200 Hect	2.0 Hect			
	More than 200 Hect	3.0 Hect			
<p>(i) Above earmarked land shall be used for disposal of industrial solid waste from heterogenous industries.</p> <p>(ii) In case of stone based industrial area, need based extra provision for land exclusively for dumping of stone slurry/ waste shall be made.</p> <p>(iii) Earmarked/planned land shall be given on licence basis to SPV (created by beneficiary industries) for scientific development of the land as landfill site.</p>					
Submission of Annual Report in form IV	Annual report of all ULB's has been submitted to RSPCB for 2018-19 which has been forwarded to CPCB.	Submission of annual report.	No Gap	Not required.	

Road Sweeping	<p>Street sweeping is done by sweepers in two shifts (morning and evening). In all ULBs 51,000 sweepers are available and engaged in road sweeping which included newly recruited 20,000 sweepers in year 2018-19. In Some places Street Sweeping is being done on contractual basis as per requirement.</p> <p>The major roads are being mechanically cleaned by road sweeping machine if available with ULB's. Street Sweeping waste collected separately and transported to dump site/processing plant.</p>	Road sweeping has to be done.	No Gap	Not Required.
Remediation of Legacy Waste	<ul style="list-style-type: none"> ➤ Directions have been issued to all ULBs for identification and remediation of legacy waste (old municipal waste). Directions have been issued to all ULBs for identification and remediation of legacy waste (old municipal waste). ➤ Provision for remediation of old dump waste/ legacy waste has been taken in upcoming 17 Centralized Compost+RDF plants as concessionaire shall process/ bio mining of legacy waste when these plants established. ➤ Total 88 Lakh cubic meter legacy waste is present at 184 Nos dumped site and for remediation total 356 crore will be required. ➤ To attain legacy waste Bio 	Legacy Waste has to be treated.	Legacy waste treatment will start in Divisional Headquarter in phase one.	As per state action plan task will be completed before Dec 2020 in more than 5Lac population ULB's.

	<p>mining started by Udaipur(300 cubic meter/day) Municipal Corporation, Pali(40 cubic meter/day) Municipal council and Tonk has started the Bio remediation work.</p> <ul style="list-style-type: none"> ➤ Following Towns have Completed/ Started remediation of old dump/ legacy Waste. <ul style="list-style-type: none"> ✓ Jaipur (Completed Capping at one Site) ✓ Bhilwara (Completed Capping) ✓ Bikaner (Completed Capping) ✓ Sikar(Completed Capping) ✓ Pali (Capping Started) ✓ Udaipur (Bio-Mining Started) ➤ Rajsamand, Ajmer, Jhalawar has floated the tender for Bio remediation of Legacy Waste. ➤ Kota, Jaipur, Ajmer and Udaipur legacy waste remediation is proposed to be funded by Smart city funds i.e. 130 Crore for 04 Cities. ➤ For Rest ULB's Rs 240 Cr will be required to treat the legacy Waste from GoR. 			
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Compliance to Plastic Waste Management Rules

Name and designation of designated officer for ensuring compliance to provisions under statute (Plastic Waste Management Rules, 2016):Secretary LSG Department, MS RSPCB, Chief Engineer LSG Department, Chief Engineer RSPCB

Actionable Key Issues	Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
Constitution of State Level Monitoring Committee (SLMC)	State Level Monitoring Committee (SLMC) was constituted by AR department letter dated 05.04.2019 and Environment Department is the Administrative Department. Meeting of SLMC held on 28.05.2019 and 23.01.2020.	Constitution of State Level Monitoring Committee	No gap	NA
State Action Plan for Plastic Waste Management	State Action Plan has been approved by Chief Secretary circulated to all ULB's.	Finalization of State Action Plan.	No gap.	NA
Ban of Plastic Bags	The State Government has banned use, manufacturing, store, import, sell, or transport of plastic carry bags in the state.	Ban of Plastic Carry bags < 50 microns.	No Gap	NA
Seize of Plastic bags	Regular Campaign being organized seizing plastic carry bags by District Magistrate- RPCB-ULBs. No consent is being issued to any plastic carry bags manufacturing unit.	Seize of Plastic carry bags to implement ban. Total 132 Tons of seized till July 2019 and 90 Tons of plastic seized from July to Dec 2019 with a penalty of 2.98 Cr and 222 tons plastic carry bags have been delivered to cement factories for fuel.	Continuous process.	NA
Construction of MRF and RDF Plant	MRF can be develop in the ulb's for sorting of dry was te.	Total 44 MRF has been operational in ULB's. Total 45 MRF are under construction. 1481 rag pickers are identified to deploy for segregation of waste at MRF.	Continuous process.	Dec 2020

		Planning started in 104 ULB's. RDF plant constructed in 03 Ulb's and in 17 RDF plant are under construction.		
Submission of Annual Report	The annual report of year 2018-2019 has been submitted to CPCB vide letter dated 11/04/2019. Copy of same has already been forwarded alongwith action taken report dated 25.09.2019. The annual report for year 2019-20 is under submission. Till now 85 ULB's has submitted the annual report.	RSPCB to submit the Annual Report to CPCB.	Continuous process.	NA

Compliance to Bio-medical Waste Rules

Name and designation of designated officer for ensuring compliance to provisions under statute(Bio-Medical Waste Management Rules, 2016):Additional Chief Secretary Medical & Health Department, MS RSPCB, Director Medical Department, Chief Engineer RSPCB

Actionable Key Issues	Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
Constitution of State Level Advisory Committee	State Level Advisory Committee has been constituted on 21.07.2017. Meetings are being held regularly. District Level Committees have been constituted under chairmanship of District Collectors in all 33 Districts.	Constitution of State Level Advisory Committee	No gap	NA
District Level Monitoring Committee	Committee of District Collector has been constituted in 33 District.	Committee has been constituted in all district.	Task complete.	NA
Authorisation	Total numbers of HCFs identified are 8291 out of which 4985 are private and 3306 are government. 4020 private HCFs are authorized and 2605 government HCFs are authorized. 305 applications of private and 336 of government HCFs are pending for authorization	ALL HCFs to be identified and authorised	Continuous process	NA
BMW Inventory	Inventory is completed in government 3030 HCFs RSPCB is in process of Inventorization of all government and private HCFs as well as generated BMW. RSPCB has received proposals from State Institute of Health and Family Welfare of Rajasthan	No provision in statute. Inventory is to be completed in all HCFs	Continuous process.	6 months

	for the purpose of which is under examination/consideration.			
Availability of CTF	CTF facility is available in 31 (93.93%) districts of the State	No provision in statute. CTF facility is to be available in 33 districts of the State	2 districts are to be provided.	6 months
Bar Code System	Bar Code System implementation has been started in 2630 government HCFs.	No provision in statute. Bar Code System implementation has to be started in all HCFs.	The gap is of 2533 HCFs.	6 months
Trainings	4121 Doctors and 16161 Paramedical Staff are trained for BMW. RSPCB in association with International Institute of Waste Management, Bangaluru conducted a 2 hour Online Training Programme on Combating exigencies due to COVID-19 Waste at CTDFs, COVID hospitals and designated centres on 17.06.2020. Representatives from RSPCB, Health Dept and Common facilities participated in the training.	No provision in statute. All Doctors and Paramedical Staff are to be trained for BMW.	780 Doctors and 5544 Paramedical Staff is to be trained.	6 months

Submission of Annual Report	As per CPCB directions BMW annual report for period from 01.01.2018 to 31.12.2018 was to be submitted to CPCB by 31.07.2019. The same has been submitted to CPCB on 30.07.2019 i. e. in time. Copy of same has already been forwarded along with action taken report dated 25.09.2019	RSPCB to submit the Annual Report to CPCB.	Continuous process.	NA
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Compliance to Construction & Demolition Waste

Name and designation of designated officer for ensuring compliance to provisions under statute (Construction & Demolition Waste Management Rules, 2016): Secretary LSG Department, Chief Engineer LSG Department

Actionable Key Issues	Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
C & D Waste management Policy	Draft of the C & D Waste Management	Implementation of C & D Waste Management	Approval is pending	3 months

	Policy has been prepared and is under process of approval	Policy for the state		
Establishment of Waste Treatment Plants	<p>Work awarded by Jaipur Municipal Corporation for 300 TPD capacity of C&D waste plant. Construction will likely to be complete by Dec 2020.</p> <p>Work for 50 TPD of C&D waste processing plant has started at Balicha, Udaipur. 80% work completed and plant likely to start by July 2020.</p> <p>More than 350 vehicles have been deployed in ULBs especially for transportation of C&D Waste.</p> <p>Land Identified for C&D waste Collection Points in Million Plus town namely Jaipur, Udaipur, Kota and Jodhpur.</p>	Operational condition of C&D waste treatment plant	Construction under process for Udaipur. Tendering has been done for Jaipur.	Udaipur Plant will be established by July 2020. Jaipur Plant will be established Dec 2020.
Imposing of penalties	Penalties are being imposed against defaulters as per the approved Bye Laws.	Realisation of penalties	Continuous process	NA.
Submission of Annual report	Under preparation	Submission of annual report	Under preparation	3 months

Compliance to Hazardous Waste Rules

Name and designation of designated officer for ensuring compliance to provisions under statute (Hazardous Waste Management Rules, 2016): Secretary LSG Department, Secretary Labour Department, MS RSPCB, Chief Engineer LSG Department, Chief Engineer RSPCB,

Actionable Key Issues	Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
Identification and quantification of hazardous waste based on scientific	Inventorisation is being done by RSPCB based on scientific principles.	Identification and quantification of hazardous waste	The process has been initiated by	One year.

principles		based on scientific principles	Regional Officers of RSPCB	
Authorisation by qualified experts	Authorisation is being done by Board officials who are specialised in Environmental engineering. Authorisation documents clearly stipulates mode of management	Authorisation to be done by qualified experts	No gap	NA
Elaborate protocols for pre-processing and recycling / utilisation facilities for enhanced level and frequency of enforcement and environmental monitoring to be laid down by SPCB	Under process	Protocol to be laid down		One year
Uniform format for inspections of hazardous and other waste handling facilities	Uniform format has been developed and is in use	Uniform format to be used	No gap	NA
Authorisation of hazardous and other waste handling units	There are total 1633 units in operation out of which 892 units have been authorised.	Authorisation of all units handling Hazardous and other wastes.	Continuous process	NA
Recycling or utilisation	There are 219 recycling units of Hazardous	Recycling or utilisation units of	Continuous process	NA

units	waste and other wastes	Hazardous and other waste to be done in all units		
Website updation	Website has been updated regularly	Regular website updation	Continuous process	NA
Reservation of plots in RIICO area for Hazardous and other wastes	32 plots having an area of 32000 sq km in 16 Industrial areas have been earmarked for allotment to establish units in Hazardous and other wastes namely Siyamali, Badiseed, Tinwari, Keru, Jodhpur, Salarpur, Masalpur, Kaladwas, Devka, Soniyana, Ukheliya, Karni and Gajner, Karoli ,KakaniRanpur (ext) and Bagger . (Annexure-x)	Reservation of area for Hazardous and other waste in RIICO area	Continuous process	NA
Labour Registration and Training.	Total no. of 3088 workers have been registered, 610 units working with respect to hazardous waste. Total no. of 85 workers have been registered, 26 units working with respect to E-waste. Online registration of worker is live. Daily progress is being maintained with respect to registration of workers. A group of maximum 100 workers has constituted in each division under HOWM rules, 2016. So far 35 groups have been constituted for HOWM workers	Labour Registration and Training is required as per HWM rule 2016.	Continuous Process	No Gap.

	<p>For industrial skill development activities with respect to safety & health of workers. Four training programme/conference have conducted on 15.01.2020, 30.01.2020, 04.02.2020 & 14.02.2020 at Udaipur, Jaipur, Jodhpur & Kota respectively. About 682 workers and management were participated in programme and medical Examination of 374 workers carried out. Same training programme/conference and medical camp will be organized with the help of Medical and Health Department, Labour Department and ESI during the month of March, 2020 at Alwar and Ajmer.</p> <p>A group of 50 workers has been constituted at Jaipur and Alwar district under E- Waste Rules, 2016. As per registration of workers 2 groups of workers have constituted.</p> <p>For annual monitoring for safety and health of workers under E-waste Rules,2016 required medical camp and training programme will be</p>			
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	<p>conducted at Jaipur and Alwar Districts on 15.04.2020 & 17.04.2020 respectively during year 2020 association with Labour Deptt. & ESIC Deptt.</p> <p>Govt. of Rajasthan has launched a policy on Pneumoconiosis in the month of October, 2019. If any worker/person suffer from any occupational disease due to working in recycling, preprocessing and other utilisation activities under HOWM rules 2016 will be provided free treatment, investigation and medicines. Such occupational disease affected person and his family members will also be eligible for the financial benefits as per policy</p>			
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Compliance to E-waste Rules

Name and designation of designated officer for ensuring compliance to provisions under statute (E-Waste Management Rules, 2016):
MS RSPCB, Chief Engineer RSPCB.

Actionable Key	Current Status	Desirable level as	Gap between	Timeframe
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Issues		per statutes	Current status and desired levels	for addressing the Gap
Reservation of area for e-waste	Till date 34 plots(total area 17000 sqm) in following industrial areas (17 Nos.) have been earmarked for units involving in E -waste dismantling and recycling facility. Gogelav, District Nagaur; Baap, District Jodhpur; Siyamali, District Jodhpur; Pratapgarh (Extn), District Pratapgarh; Khoda, District Ajmer; Sanwar District Ajmer; Badiseed District JodhpurTinwari District Jodhpur; Keru District Jodhpur; Salarpur District Alwar, Devka, District Barmer. Dubbi Bidharkha Dist. Swai Madhopur Udriya district SirohiBorawas Kalwa district Barmer Bagger District Rajasamand. Uniyara district Swai-Madhoper, Kolila Joga district Alwar	Area to be reserved for e-waste	Continuous process	NA
Annual report to be submitted to CPCB	Annual report for the year 2018-19 has been submitted by RSPCB to CPCB on 09.08.2019.	Annual report to be submitted to CPCB	Continuous process	NA
Training and skill development of labour involved in e-waste	Total no. of 80 workers have been registered, 24 units working with respect to E-waste .Online registration of worker is live. Daily progress is being maintained with respect to registration of workers. Similarly a group of maximum 50 workers has constituted. So far 02 groups have been constituted for	Training and skill development of labour involved in e-waste	Continuous process	NA

	<p>E-waste rule,2016.</p> <p>Govt. of Rajasthan has launched a policy on Pneumoconiosis in the month of October, 2019. If any worker/person suffer from any occupational disease due to working in recycling, pre-processing and other utilisation activities or dismantling activities under E - Waste rules 2016 will be provided free treatment, investigation and medicines. Such occupational disease affected person and his family members will also be eligible for the financial benefits as per policy</p>			
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351 Polluter Stretches in the country

Name and designation of designated officer for ensuring compliance to provisions under statute: Compliance being made by co-ordination among all concerned Departments with RSPCB. Matter does not fall under any statute.

Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
Contamination reaching river stretch due to first flush	<p>I. Characterization of runoff of main drains for first four storm water flows, Outcome would be:</p> <p>I. Identification of most contaminated drains and level of contamination</p> <p>II. Quantity of water to be handled, based on available flow data</p>	<p>Kota: Samples were collected from main drains (Municipal drain and nallah joining river Chambal) on 23/08/2019. Analysis results reveal that drains carrying untreated domestic effluent.</p> <p>Pali: Samples were collected on 14.08.2019. As per analysis results BOD level has been found as 1.17 mg/l which is well within the prescribed level i.e. more than 6 mg/l (10-20 mg/l) for polluted river stretches.</p> <p>Jaipur: Samples were collected in June & August 2019 and analysis report shows pesticide below detection limit. First meeting of Special Environment Surveillance Task force was conducted on 02.04.2019 at District Collectorate Jaipur. During meeting it was decided that stakeholder departments will be informed to work out for characterization of runoff of</p>	Continuous Process

		<p>main drains of nevta dam for first four storm water flows.</p> <ol style="list-style-type: none">i. For Kota UIT has started the work. Nagar Nigam has collected samples from various nallahs for sewerage analysis and submitted to RSPCB for analysis.ii. Six drain are identified in municipal area which is discharge into chambal river. Two waste water treatment plant proposed for treatment of drain water. Land allotted for WTP & FSTP Plant demarcation of land is done and leveling sheet of exiting land topographical map of town prepared. soil testing of proposed land submitted to MNIT. Work order for making DPR has been issued for the establishment of Waste Water Treatment Plant. DPR has been prepared and submitted for Budget approval. 13 Crore Fund will be required for construction of integrated wastewater and Septage management plant. Budget provision not approved by Finance Department and ULB doesn't have funds. ULB has installed the gratings and regular cleaning is being done at all 06 Drains. Timeline:- 2 Years after budget availablity. Budget:- 13 Crore required.	
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		iii. RSPCB collects samples from the identified water bodies for pre-monsoon analysis. Samples have been collected in Bharatpur on 26.06.2019 and Jaipur in June 2019 at Nevta Dam.	
	2. Based on 1st step, design of detention basin, if needed	i. Six drains have been identified by K'patan and action on detention plan will be taken after DPR preparation. DPR has been prepared and it is under submission. 13 Crore Fund will be required for construction of integrated wastewater and septage management plant.	Feb. 2020
Drains are chocked before monsoon	Clearing of drains and disposal of extracted material before monsoon.	<p>i. WRD Department: Being done as regular activity pre-monsoon, every year by Water Resource Department, however, contamination still reaching rivers in first flush.</p> <p>ii. RIICO In RIICO industrial area cleaning of drain and disposal of extracted material is a ongoing process.</p> <p>For FY 2019-20:</p> <ul style="list-style-type: none"> ➤ Expenditure = 38.26 Lacs ➤ Physical achievement= 22.0 km 	Before arrival of next monsoon (Till May 2019)

		<p>drain length has been cleaned and repaired with immediate lifting of sludge in RIICO I/A located in Kota city .</p> <p>➤</p> <p>For current FY 2020-21:</p> <p>There is a financial provision of Rs 32.00 lacs for cleaning & repairing of 26.0 km drains in RIICO I/A located in Kota City.</p> <p>➤ For cleaning& repairing of drains before coming monsoon , W/o of amounting Rs 30.89 lacs has already been issued for IA IPI, Chambal and Electronic complex. Presently works are under progress.</p> <p>LSG Department:</p> <p>iii. All drains of municipal area are cleaned in month of May & June 2019.</p>	
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Biomedical waste disposal	Monitoring and technical auditing of Bio-medical waste treatment and review/monitoring of processing plant.	<p>Jaipur: Joint inspection of CBMWTDF by RSPCB & Health Department, GoR on 31.07.2019.</p> <p>Kota:</p> <ul style="list-style-type: none"> • At present, there is no CBMWTDF at Kota. • Tender for new common facility (under working arrangement) has been invited by Nagar Nigam, Kota which is under process. • Presently, M/s Hoswin Incinerator, Jhalawar (CBWTDF) has been authorised by Nagar Nigam, Kota (under working arrangement) for disposal of biomedical waste generated from HCFs of Kota and Bundi districts. M/s Hoswin Incinerator, Jhalawar was inspected on 25/06/2019 and 03/02/2020. • Tender for new common facility work order has been awarded and land Lease agreement is going on. <p>Currently Bio Medical waste of Kota and Bundi District is being treated at Jhalawar Plant.</p>	12 months after award of work and environmental clearance.
Runoff from agriculture fields is reaching river	Adopting water conservation practices like drip and sprinkler	i. Subsidy to the farmers is being granted for the use of drip and sprinkler	One year

<p>stretches. Also, fertilizers and pesticides are found in river water</p>	<p>irrigation systems Agriculture department should collect information on irrigation water used/hectare for different seasons for different crops for different areas and evaluate whether the use of irrigation water/hectare has decreased or not.</p>	<p>irrigation systems, by Agriculture Department.</p> <p>ii. Director, Agriculture Research Station, Durgapura, Jaipur has been requested by RSPCB to do the same as per action plan.</p> <p>iii. For preventing runoff from agriculture fields and increasing water use efficiency, some efforts are being made to promote drip and sprinkler irrigation systems in the region. During the year 2018-19, an area of 875 hectares and 261 hectares has been covered under sprinkler and drip systems respectively. An area of 2500 hectares and 900 hectares is proposed to be covered under sprinkler and drip systems respectively in Kota & Bundi region during the year 2019-20.</p> <p>v. In the region, 74 farm ponds on individual farmer fields and 01 community farm pond have been constructed to collect the runoff and reuse it for irrigation purpose in general and for life saving irrigation purpose in particular.</p> <p>RSPCB: Samples were collected from:</p> <p>a. D/s of Kota Barrage, Kota at</p>	
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		<p>Karbala (Kota stretch);</p> <p>b. Keshoraipatan U/s near Shri Raj Rajeshwar Mahadev Temple (Keshoraipatan stretch);</p> <p>c. Keshoraipatan D/s near Keshoraipatan (Keshraipatan Stretch);</p> <p>d. Kota Barrage at Kota at Karbala, River Chambal;</p> <p>e. Distt- Sawai Madhopur at Rameshwar Ghat, Bathing Ghat, River Chambal;</p> <p>f. River Banas, Distt. Sawai Madhopur, Nar Banas Bridge, Lalsoth to Sawai Madhopur Road;</p> <p>g. Nevta Dam, Jaipur, Rajasthan.</p> <p>The analysis report shows all tested pesticides below detection limit (Detection limit was 0.1 ng/l,)</p>	
	<p>Adopting best management practices for fertilizer and pesticide usage. However, like runoff spatial and temporal data may be collected and analyzed</p>	<p>i. Agriculture department is already taking actions to minimize the use of fertilizers and pesticides.</p> <p>ii. For minimizing the use fertilizer & pesticides, organic farming is being promoted in the region. 100 clusters of organic farming have been created covering an area of 2000 hectares and 4864 farmers. 64 training programs for</p>	<p>One year</p>

		<p>promoting organic farming have also been organized thus benefiting 4540 farmers.</p> <p>iii. 115501 Soil health cards have been distributed in Kota and 153423 Soil health cards in Bundi district to the farmers for balanced use of fertilizers. For minimizing indiscriminate use of pesticides, 30 training programs have been organized for promoting integrated pest & management practices.</p>	
	<p>Farmer education for reducing runoff, use of fertilizer and pesticides as well as reducing groundwater over exploitation etc. Also, organic farming must be encouraged in these stretched.</p> <p>Monitoring presence of pesticides in water samples including analysis of other groups also in addition to organo-chlorines</p>	<p>Designing of mass awareness program in vernacular language for farmers is being done.</p> <p>Agriculture department: The one time sampling report available shows the presence of DDT much below the standard</p>	<p>Six months to design such training workshops and then next one year for organizing such workshops at regular interval (twice every year)</p> <p>At regular interval (suggested twice every year)</p>

		<p>limit. RSPCB:</p> <p>Samples were collected from:</p> <ol style="list-style-type: none"> a. D/s of Kota Barrage, Kota at Karbala (Kota stretch); b. Keshoraipatan U/s near Shri Raj Rajeshwar Mahadev Temple (Keshoraipatan stretch); c. Keshoraipatan D/s near Keshoraipatan (Keshraipatan Stretch); d. Kota Barrage at Kota at Karbala, River Chambal; e. Distt- Sawai Madhopur at Rameshwar Ghat, Bathing Ghat, River Chambal; f. River Banas, Distt. Sawai Madhopur, Nar Banas Bridge, Lalsoth to Sawai Madhopur Road; g. Nevta Dam, Jaipur, Rajasthan. <p>The analysis report shows all tested pesticides below detection limit (Detection limit was 0.1 ng/l,)</p> <p>During SESTF meeting dated 07/01/2020 and 18/03/2020 at Kota, representative of Agriculture Department, Kota informed that</p>	
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		they don't have funds to get the samples tested. He was advised to get the samples tested at Agriculture Laboratory, Durgapura Jaipur in the same way RSPCB got the samples tested	
Solid waste dumping sites without proper sanitary landfill sites	Develop landfill site with leachate collection (with its scientific treatment before disposal) and monitoring well	<p>LSG Department:</p> <p>i. In Kota, two time waste to energy plant tendering has been done. In first time EMD of the firm was forfeit. In second tender No firm has participated. New tender will be done on 20/06/2019 by Nagar Nigam, Kota where Landfill site would also be developed with leachate collection but no firm Participated. Re tender documents are under preparation and tender will be issued in July end.</p> <p>ii. Ground water monitoring will be done by concessionaire.</p> <p>iii. Construction of MRF shade work is complete. Door to Door collection is happening. Tender invited to Solid Waste Management facility and is under approval. According to the rules of Solid Waste Management Rules 2016, for disposing of transported solid waste, scientific landfill is required to be developed at a distance of 500 meters from the population area. Due to non-availability of land at a distance of 500 meters from the population area near the municipality, the proposal for</p>	

		<p>allotment of land has been sent to Tehsildar Tehsil K.patan by selecting suitable land Khasra number 1255 acre 6.64 ha and Khasra number 1264 acre 5.16 ha. After the allotment to the land municipality, a tender will be invited for the construction of Landfill Plant. Currently waste is being segregated at dumping site and RDF is being prepared.</p> <p>RIICO:</p> <ol style="list-style-type: none"> i. For collection of industrial solid waste from stone industry, RIICO has earmarked dumping sites (12500 sqm.) In Indraprastha industrial area Kota. ii. At present SPV- Pashan Welfare Society (created by stone based industries of Kota) is utilizing wasteproduced by Kota stone industries formaking of Tiles, Bricks, and Interlocking Tiles etc. Pashan Welfare Society is working from 16 June 2018 and till date approx. 7000 MT stone slurry and about 9000 MT waste (Kota Stone Pieces) has been utilized for making Tiles, Bricks, Interlocking Tiles etc. 	
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<p>Industrial untreated/partially treated waste is reaching river in Kota stretch</p>	<p>Drains passing through industrial area must be identified and marker pollutants (based on industries) should be regularly monitored. Steps should be taken to prevent any violations and punitive action initiated on continued violations.</p>	<p>RSPCB:</p> <ul style="list-style-type: none"> • Samples of effluent from drains passing through industrial area were collected on 02/08/2019 and found compliant of effluent standards. • Samples of the treated effluent being recycled/ reused and being discharged by industries (M/s Shriram Rayons, Kota & M/s DCM Shriram Limited, Kota) were collected on 02/08/2019 and found compliant of effluent standards. • Samples from these points were re-collected on 05.11.2019. • Ground water samples of non-PHED tube wells/ hand pumps located on both the bank of River Chambal (Kota District) non-PHED tube wells/ hand pumps located on the bank of River Chambal (Bundi District) were collected on 08/04/2019 & 09/04/2019 (Kota) and on 17/05/2019 (Bundi) to identify infected tube wells/hand pumps (if any). • Analysis report revealed presence of coliform in all the samples of non-PHED tube wells/ hand pumps located on both the bank of River Chambal. • Analysis report revealed 4 out of 15 tube wells of Kota and 2 out of 11 tube wells of Bundi have potable water and rest are infected and the infected tube wells are to be either recovered or to be abandoned by the PHED at Bundi and jointly by PHED & Ground Water Department for 	<p>four times every year monitoring by RSPCB at regular interval</p>
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		<p>Kota District as decided in the SESTF Meetings at Bundi and Kota respectively. Letters in this regard have been issued to the PHED & GWD on 16.03.2020.</p> <ul style="list-style-type: none"> ➤ During SESTF meeting dated 01/07/2019, Chairman (Additional District Magistrate -Administration, Kota) directed Jr Hydrogeologist, Ground Water Department to take necessary action for recovery of these ground water sources by the way disinfection otherwise abandoned these ground water sources. ➤ Meetings of Special Task Force of Police Department: ➤ STF, Kota (Kota) – Last meeting was held on dated 08/04/2019, 01/07/2019, 18.10.2019, 8/1/2020 & 18/03/2020. ➤ STF, Kota (Bundi) – Last meeting was held on dated 16/05/2019 & 27/1/2020. ➤ STF, Jaipur (South) – Last meeting was held on dated 02/04/2019, 02.09.2019. ➤ STF, Pali (Sirohi) – Last meeting was held on dated 09/04/2019. ➤ STF, Bharatpur (SawaiMadhopur) – Last meeting was held on dated 09/04/2019. 	
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	<p>Recycling of treated effluent by industries itself by treating trade effluent up to reuse level. Check compliance.</p>	<ol style="list-style-type: none"> i. RIICO is agreeing to provide all possible assistants to RSPCB for motivating industries for reuse of treated trade effluent. RSPCB has been informed accordingly by RIICO vide letter dated 07.03.2019. ii. For environmental management and pollution control in Industrial Areas, RIICO incorporated various clauses in RIICO lease deed. iii. To bind the Lessee with term and conditions imposed by RSPCB in CTE/CTO, RIICO incorporated following clause in lease deed. iv. As per Lease Deed, clause (4a)..... "The Lessee shall obtained all requisite clearances/consent/ approval/authorization from the competent authorities such as MoEF&CC, SEIAA, CPCB, RSPCB, CGWA etc. for the project/industry. The lessee shall also observe and comply with the terms and conditions so imposed by aforesaid authorities and shall also strictly adhere the guidelines/directions/orders issued from time to time in this regard. v. Sample of treated effluent being recycled/reused & being discharged by 	<p>Three months</p>
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		M/S Shriram Rayons Kota & M/S DCM Shriram Limited Kota have been collected on 1.4.19 by RSPCB.	
	Identification of clusters of small-scale industries in the Kota city. CETP should be establish for these clusters	During the meeting dated 08.03.2019 under chairmanship of CS, after discussions it was informed that no CETP has been proposed for Kota industrial area as there is no requirement of the same at present.	Six months for DPR preparation and tendering process
Out of 33 drains monitored one time in Kota, some have high BOD range. Similar in Keshoraipatan area	Identify reason for high BOD (open defecation, leaching from solid waste dump site, and contributions from some small scale industrial/commercial clusters). Take scientific measures to control that. Action based on analysis.	Six drain are identified in municipal area which is discharge into chambal river. Two waste water treatment plant proposed for treatment of drain water. Land allotted for WTP & FSTP Plant demarcation of land is done and leveling sheet of exiting land topographical map of town prepared. Soil testing of proposed land submitted to MNIT. Work order for making DPR has been issued for the establishment of Waste Water Treatment Plant. DPR has been prepared and submitted for Budget approval. 13 Crore Fund will be required for construction of integrated wastewater and septage management plant. Budget provision not approved by Finance Department and ULB doesn't have funds. ULB has installed the	Six months

		gratings and regular cleaning is being done at all 06 Drains.	
Low level of BOD in sewage reaching existing STP. Microbial growth would be adversely affected due to low BOD.	Explore possibility of closed conduit sewerage system for STP or identify sources of dilution and propose action plan for the same.	<p>A. Close conduits</p> <p>i. It is stated that the work of package RBS-02 regarding construction of 30 MLD & related sewer lines is rescinded due to slow progress of work by the UIT Kota after prior approval of UDD on 3.8.2016.</p> <p>ii. For completion of remaining work under this package revised proposal has been submitted to UDD.</p> <p>iii. Till the rescind date closed conduit of 1000/1200 mm diameter RCC pipes NP4 is already laid in a length of about 1200 mtr upstream of 30 MLD STP, which carries flow of SajidehraNallah to receiving chamber to 30 MLD. The low level of BOD reaching 30 MLD is due to collection of carries flow of SajidehraNallah as sewerage network.</p> <p>iv. After receiving revised A&F sanction of remaining work balance sewer lines will be laid & property connection will be done to get raw sewage. Water pipeline leakage.</p> <p>v. As per MNIT report, low level of BOD in sewage is also due to leakages in water pipeline which would be controlled by PHED.</p>	Six months to identify sources of leakage and propose action on the same.

		<p>Seepage from canal:</p> <p>vi. The FSL of CRMC is at lower level as compared to invert level of open drains. Hence possibility of seepage from canal is not practical.</p>	
<p>In Kota additional 55MLD +6 MLD STPs are under process. This would lead to 65% population coverage</p>	<p>Ensure diluted sewage is not reaching planned STPs.</p> <p>Explore possibility of closed conduit sewerage system for STP or else possibility of decentralized STPs to avoid dilution by other streams than domestic sewage</p>	<p>i. Tender of additional 40 MLD & 15 MLD STP has been finalized by RUIDP and LoI has been awarded. <i>Work likely to be completed in June 2022 and total project cost is 584 crore.</i> Sewer network Design is under process.</p> <p>ii. For 6 MLD STP it is already proposed to lay 600/800 mm dia RCC pipes.</p> <p>iii. A&F sanction of remaining work, balance sewer lines will be laid & property connection will be done to get raw sewage.</p>	
<p>35% of Kota population is still not covered under sewerage system. Also, no sewerage system at Keshoraipatan.</p>	<p>Faecal sludge characterization lab may be established in any existing institute/research lab.</p> <p>Scientific management of faecal sludge should be carried out for on-site treatment facilities.</p> <p>For remaining 35% population in Kota the co treatment of faecal sludge is proposed in existing STPs.</p> <p>Similarly, in Keshoraipatan, concept note for FSTP is made but</p>	<p>i. For remaining 35% population of Kota the co-treatment of faecal sludge is proposed in existing STP by RUIDP.</p> <p>ii. Tender of additional 40 MLD & 15 MLD STP has been finalized by RUIDP and LoI has been awarded. <i>Work likely to be completed in June 2022 and total project cost is 584 crore.</i> Sewer network Design is under process.</p> <p>iii. For Keshoraipatan Work of DPR for Integrated Wastewater and Septage Management Plan has been given to</p>	

	funds not allocated	NIUA by LSG Department. NIUA submitted the feasibility report for the work and total cost of the project will be Rs 10 crores made by MNIT. Due to Non availability of land till April 2019 the DPR work could not started. Land for Waste treatment plant and for FSTP has been allotted at Keshoraipatan by Collector Bundi in June end. Direction has been issued to ULB for preparing the DPR by tendering process. DPR has been prepared and it is under submission. 13 Crore Fund will be required for construction of integrated wastewater and septage management plant.	
Poor ghat/temple management leading to pollution of river at Keshoraipatan	Public toilets must be prepared. Proper solid waste management system should be developed. (Also, at Rangpur, other side of Chambal river)	Three community toilet constructed K.patan Chambal river bank & all are in functional condition	Six Months
It was discussed that periodic water quality assessment of all tube wells/hand pumps (TW/HP) used for drinking water purpose is made. Also, an immediate	Similar monitoring and action must also be taken on non-drinking water TW/HP of these stretches. Standard for non-drinking TW/HP must be framed. Database of such reporting and action taken must be available	<p>i. None of the sources have been found to be infected, in PHED's database of water quality assessment of TW/HP used for drinking purpose, of the area suggested by MNIT (Akelgarh, Rangpur, Keshoraipatan & Nevta Dam)</p> <p>ii. Concerned District collectors are taking</p>	Six months

remedial action of sealing of infected TW/HP is taken. Subsequently if it is determined that infected TW/HP could be recovered by disinfection, it is recovered, and otherwise it is abandoned. However, no database of such action is easily available		action for the assessment of non-drinking water TW/HPs.																						
Over exploited groundwater regions in Kota, Keshoraipatan and Nevta Dam stretches	Many RWH structures constructed. Regular monitoring and maintenance must be carried out before monsoon	RWH structures which had been constructed by WRD Department in Kota – Keshoraipatan stretches have been handed over to Gram Panchayat. Maintenance of these structures is to be done by Panchayati Raj Department. No RWHS are constructed in the catchment of Nevta Dam by WRD.	Maintenance for next year must start from March 2019.																					
Requirement of e-flow must be maintained	E-flow of 5000 cusec released for 35 minutes from Kota Barrage every Monday during non-e-flow period only, i.e. all Mondays during January to onset of Monsoon.	<p>Compliance is being made. E-flow of 5000 cusecs for 35 minutes in river Chambal is being released from Kota Barrage. on each Monday.</p> <table border="1" data-bbox="1060 1084 1629 1425"> <thead> <tr> <th>Date</th> <th>Water released in cusec</th> <th>Remarks</th> </tr> </thead> <tbody> <tr> <td>06.1.20</td> <td>5100</td> <td></td> </tr> <tr> <td>13.01.20</td> <td>5128</td> <td></td> </tr> <tr> <td>20.01.20</td> <td>5120</td> <td></td> </tr> <tr> <td>27.01.20</td> <td>5128</td> <td></td> </tr> <tr> <td>03.02.20</td> <td>5128</td> <td></td> </tr> <tr> <td>10.02.20</td> <td>5128</td> <td></td> </tr> </tbody> </table>	Date	Water released in cusec	Remarks	06.1.20	5100		13.01.20	5128		20.01.20	5120		27.01.20	5128		03.02.20	5128		10.02.20	5128		
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		24.02.20	5128		
		02.03.20	5128		
		09.03.20	5128		
		16.03.20	5128		
		23.03.20	5128		
		30.03.20	5084		
		06.04.20	5034		
		13.04.20	5055		
		20.04.20	4970		
		27.04.20	4848		
		04.05.20	4874		
		11.05.20	4938		
		18.05.20	4862		
		25.05.20	4982		
		01.06.20	4894		
		08.06.20	5040		
		15.06.20	4996		
		22.06.20	4918		
		29.06.20	4996		

122 Non-attainment cities

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute. Nodal department for monitoring is Department of Environment, GoR.;

The officials mentioned below are not from RSPCB:

Jaipur: Satish.K. Gupta (Sr. DGM), Ajay Gupta (Sr. DGM), Mahendra Singh (Sr. RM), R.K.SinghRuhela (Sr. RM).

Udaipur: Sanjay Nenavati (Sr. RM)

Kota: Sunil.K.Garg (Sr. RM)

Jodhpur: Vineet Gupta (Sr. RM),KuldeepDhadich (RM)

Alwar: Aditya.K.Sharma (Sr. RM)

Sl. No	Item	Source group	Current Status	Desirable level as per statutes/ approved action plan	Gap between Current status and desired levels	Timeframe for addressing the Gap
1	Widening of roads	Suspension of	Details of widening of roads & construction of footpath by RIICO (to minimize air pollution due	For current FY 2020-21 there	Proposed work for FY 2020-21	

	and construction of pucca footpath along main roads (RIICO) Industrial areas)	Road Dust and Other Fugitive Emission Control	to suspension of road dust) in I/A located in urban limits of Jaipur, Alwar, Jodhpur, Udaipur and Kota cities are as under :- Progress for FY 2019-20 :-	is a provision of Rs. 15.00 Cr. for road work (footpath, widening, patch work, re-carpeting etc.) Out of that work order of amounting Rs. 4.72 Cr. has been issued and work is under progress.	are under progress and expected to be complete up to 31.03.2021 (revised timeline)													
			<table border="1"> <tr> <td>Expenditure</td> <td colspan="2">Rs 1404.0 lakh</td> </tr> <tr> <td rowspan="4">Physical</td> <td>Road widening by BT & Interlocking Tiles</td> <td>102400 Sqm</td> </tr> <tr> <td>Road Patch work</td> <td>49940 Sqm</td> </tr> <tr> <td>Re-Carpeting & Strengthening of roads</td> <td>25560 Sqm</td> </tr> </table>	Expenditure	Rs 1404.0 lakh		Physical	Road widening by BT & Interlocking Tiles	102400 Sqm	Road Patch work	49940 Sqm	Re-Carpeting & Strengthening of roads	25560 Sqm					
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				<p>• Targets for Fy 2020-21:-</p> <table border="1"> <tr> <td>Budget Provision</td> <td colspan="2">Rs 1500.00 lakh</td> </tr> <tr> <td rowspan="5">Physical</td> <td>Road widening by BT</td> <td>15000 Sqm</td> </tr> <tr> <td>Road widening by Interlocking Tiles</td> <td>5800 Sqm</td> </tr> <tr> <td>Road Patch work</td> <td>111000 Sqm</td> </tr> <tr> <td>Re-Carpetong & Strengthening of roads</td> <td>24.0 Km road length</td> </tr> </table> <p>For the above works w/o of amounting Rs - 472.26 lacs has been issued and works are under progress.</p>	Budget Provision	Rs 1500.00 lakh		Physical	Road widening by BT	15000 Sqm	Road widening by Interlocking Tiles	5800 Sqm	Road Patch work	111000 Sqm	Re-Carpetong & Strengthening of roads	24.0 Km road length		
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	2	Regular cleaning of road (RIICO) Industrial Areas)	Suspension of Road Dust and Other Fugitive Emission Control	Cleaning of roads is a regular ongoing process in RIICO industrial areas. Progress for FY 2019-20 :	Cleaning of road in RIICO I/As is a regular ongoing work. For current FY 2020-21 there is a provision of	cleaning of ROW (Roads) and door to door collection of garbage in RIICO I/As is a regular	Regular ongoing work											
			<table border="1"> <tr> <td>Expenditure</td> <td colspan="2">Rs 68.35 lakh</td> </tr> <tr> <td rowspan="3">Physical</td> <td>Cleaning of ROW</td> <td>305 Ha</td> </tr> <tr> <td>Lifting of Garbage</td> <td>19500 cum</td> </tr> </table>	Expenditure	Rs 68.35 lakh		Physical	Cleaning of ROW	305 Ha	Lifting of Garbage	19500 cum							
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			<p>Target for FY 2020-21 -</p> <table border="1"> <tr> <td>Expenditure</td> <td colspan="2">Rs 170.0 lakh</td> </tr> <tr> <td rowspan="3">Physical</td> <td>Cleaning of ROW</td> <td>650Ha</td> </tr> <tr> <td>Lifting of Garbage</td> <td>39000 MT</td> </tr> </table> <p>• For the above works w/o of amounting Rs 11.90 lacs has been issued and works are under progress.</p>	Expenditure	Rs 170.0 lakh		Physical	Cleaning of ROW	650Ha	Lifting of Garbage	39000 MT	Rs. 1.70 Cr. for cleaning of ROW (roads) and door to door collection of garbage.	ongoing work. Work proposed for current FY will be continue up to end of FY				
Expenditure	Rs 170.0 lakh																
Physical	Cleaning of ROW	650Ha															
	Lifting of Garbage	39000 MT															
	3	Tree Plantation along the roads (RIICO Industrial areas)	<p>Suspension of Road Dust and Other Fugitive Emission Control</p> <p>Tree plantation in RIICO industrial areas during the monsoon season is a regular practice. Plantation is also done with cooperation of industries and industrial associations.</p> <p>Progress for FY 2019-20 :-</p> <table border="1"> <tr> <td>Expenditure</td> <td colspan="2">Rs 114.37 lakh</td> </tr> <tr> <td>Physical</td> <td colspan="2">16000 nos plants with 5 year mt.</td> </tr> </table> <p>Targets for FY 2020-21 :-</p> <table border="1"> <tr> <td>Budget Provision</td> <td colspan="2">Rs 50.00 lakh</td> </tr> <tr> <td>Physical</td> <td colspan="2">13000 nos plants</td> </tr> </table> <p>Regular maintenance of plants (16000) is being done under 5 year maintenance.</p>	Expenditure	Rs 114.37 lakh		Physical	16000 nos plants with 5 year mt.		Budget Provision	Rs 50.00 lakh		Physical	13000 nos plants		For the current FY (2020-21) there is a provision of Rs. 50 lacs for 16000 plants and	Desired level/work has been achieved and plants will be maintained for next 5 years.
Expenditure	Rs 114.37 lakh																
Physical	16000 nos plants with 5 year mt.																
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4	Restriction on open burning of municipal solid waste	Control of Emissions from Biomass/ Crop Residue /	<p>Vide letter dated 08.02.2017 duly approved by Chairman RIICO, all Unit offices have been directed that:</p> <p>"No Leaves, Municipal Solid Waste, Plastic Waste, Agriculture Residue and oil products shall be allowed to be burned in open and otherwise in RIICO industrial areas." (copy enclosed)</p>	Desire level/work has been achieved by issuing necessary office order and by creation of	Desire level/work has been achieved by issuing necessary office order and by creation of	continuous process											

	biomass and plastic (RIICO Industrial Areas)	Garbage/ municipal Solid Waste burning	For monitoring and control of garbage burning in RIICO areas located in urban limits of Jaipur, Jodhpur Alwar, Kota and Udaipur city 9 vigilance teams were constituted comprising of 18 officers. Vigilance teams are regularly visiting all industrial areas including those located in the urban limits of above cities to monitor and control the open burning of garbage. Whenever and wherever incidents of open burning were reported, action was taken immediately by dousing the burning. The defaulters were counseled regarding the adverse effect of burning and cautioned not to repeat the incident. Co-operation from Industrial associations and industries is also being sought for control of open burning in industrial waste.	monitoring/vigilance teams. Restriction on open burning of municipal solid waste biomass and plastic in RIICO Industrial Areas is a regular ongoing work. Vigilance teams are regularly visit the I/As.	monitoring/vigilance teams.									
5	Immediate lifting of solid waste generated from desilting and cleaning of drains for its disposal (RIICO Industrial Areas).	Control of Emissions from Biomass/ Crop Residue / Garbage/ municipal Solid Waste burning	Cleaning & repairing of drains in RIICO industrial is a regular ongoing work and silt/solid waste of drains are regularly lifted and dumped in dumping sites/ low laying area available nearby/designated areas. Progress for FY 2019-20 :- <table border="1" data-bbox="611 992 1251 1078"> <tr> <td>Expenditure</td> <td>Rs 594.00 lakh</td> </tr> <tr> <td>Physical</td> <td>365 km. drain length</td> </tr> </table> Targets for FY 2020-21 :- <table border="1" data-bbox="621 1177 1236 1263"> <tr> <td>Budget Provision</td> <td>Rs 400 lakh</td> </tr> <tr> <td>Physical</td> <td>400 Km drain length</td> </tr> </table> For the above works w/o of amounting Rs 63.39 lacs has been issued and works are under progress.	Expenditure	Rs 594.00 lakh	Physical	365 km. drain length	Budget Provision	Rs 400 lakh	Physical	400 Km drain length	For FY (2019-20) there was a expenditure of Rs 594.00 lacs for drain cleaning, repairing and lifting of solid waste generated from de-silting of drains.	For current FY 2020-21 Budget provision is Rs 400 lacs for cleaning , repairing .	Targeted budget will be utilized up to end of current FY
Expenditure	Rs 594.00 lakh													
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Budget Provision	Rs 400 lakh													
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6	Transportation of	Control of	To combat air pollution in RIICO areas due to construction activities and carrying of construction	Desired level of compliance has	Desired level of compliance has	continuous process								

	solid waste, construction material and debris in covered system. (RIICO Industrial Areas).	Emissions from Biomass/ Crop Residue / Garbage/ municipal Solid Waste burning	material in open trucks, guideline for civil construction contractor working with RIICO has been issued. (Copy enclosed). The guideline has been circulated amongst all the contractors working with RIICO in Jaipur, Jodhpur Alwar, Kota and Udaipur districts for compliance. Technical staff of unit offices is also regularly monitoring the compliance of these guidelines by civil contractor.	been achieved by issuing guidelines to combat air pollution during construction activity. Guidelines have been circulated widely among the civil contractor working with RIICO. and also monitored by Technical Staff	been achieved by issuing guidelines to combat air pollution during construction activity	
7	Ban on setting up of air polluting industries in industrial areas located in urban limits of these 5 cities in (RIICO Industrial areas).	Control of Industrial Emissions	Matter is related to RSPCB	Not applicable	Not applicable	Not applicable

8	Ensure carriage of construction material in closed/covered vessels	Control of Air Pollution From construction and Demolition activities	<p>To combat air pollution in RIICO areas due to construction activities and carrying of construction material in open trucks, guideline for civil construction contractor working with RIICO has been issued by Technical Cell HO on 24.11.2017. The guideline has been circulated amongst all the contractors working with RIICO in Jaipur, Jodhpur Alwar, Kota and Udaipur districts for compliance. Technical staff of unit offices is also regularly monitoring the compliance of these guidelines by civil contractor.</p> <p>Tender invited by Jaipur Municipal Corporation for 300 TPD capacity of C&D waste plant and LoI has been issued. Construction will likely to be complete till Dec 2020.</p> <p>In Udaipur Civil work for 50 TPD of C&D waste processing plant has started at Balicha. 80% work completed and plant likely to start till July 2020.</p>	Desired level of compliance has been achieved by issuing guidelines to combat air pollution during construction activity. Guidelines have been circulated widely among the civil contractor working with RIICO. and also monitored by Technical Staff.	Desired level of compliance has been achieved by issuing guidelines to combat air pollution during construction activity	continuous process
9	Covering of construction sites and restriction on storage of construction material along the road	Control of Air Pollution From construction and Demolition activities	<p>To combat air pollution in RIICO areas due to construction activities, guideline for civil construction contractor working with RIICO has been issued. In the guidelines,</p> <p>The guideline has been circulated amongst all the contractors working with RIICO in Jaipur, Jodhpur Alwar, Kota and Udaipur districts for compliance. Technical staff of unit offices is also regularly monitoring the compliance of these guidelines by civil contractor.</p>	Desired level of compliance has been achieved by issuing guidelines to combat air pollution during construction activity. Guidelines have been circulated widely among	Desired level of compliance has been achieved by issuing guidelines to combat air pollution during construction activity.	January 2019

	(RIICO Industrial areas)			the civil contractor working with RIICO. And also monitored by Technical Staff.		
10	Restriction on storage of construction materials along the road (RIICO Industrial Areas)	Control of Air Pollution From construction and Demolition activities .	<p>Road side dumping of waste material/ raw material of industries: - RIICO Unit Offices falling in <i>Jaipur, Jodhpur Alwar, Kota and Udaipur</i> districts are regularly raising the issue of roadside dumping with the various Industrial Associations for making aware and directing all the member units not to dump/ store material/ waste along roadside.</p> <p>Road side dumping of waste material/ raw material of industries:- RIICO Unit Offices falling in <i>Jaipur , Jodhpur Alwar, Kota and Udaipur</i> districts are regularly raising the issue of roadside dumping with the various Industrial Associations for making aware and directing all the member units not to dump/ store material/ waste along roadside.</p> <p>Vide office order dated 06.09.2019 RIICO insert provision in the RIICO disposal of land rules 1979 for taking action against the defaulter allottee who has dumped solid waste generated by industrial units including product waste/ ash/ stone cutting waste/ stone slurry/ sludge/ rubbish / debries etc. in ROW of roads..</p>	Desired level of compliance has been achieved by inserting a provision in the RIICO disposal of land rules 1979 for taking action against the defaulter allottees who has dumping solid waste generated by industrial units in road area. (Office Order dated 06.9.2019)	Desired level of compliance has been achieved.	Same as above
11	Involvement of	Other Steps to	Industrial associations in various industrial areas of Rajasthan are sensitized about the adverse health	Sensitization of industries /	Sensitization of industries /	March 2019

	Industrial associations in awareness program (RIICO Industrial Areas)	control air Pollution	effect of open burning of garbage and they are being motivated to switch over to solar energy based heating instead of wood/coal for boilers. A one day (dated 18 January 2019) conference on Solid Waste Management in Industrial areas was also organized by RIICO with cooperation of PHD Chamber of Commerce & Industries . Conference were attended by Industrial Associations and industries.	industrial association by environmental awareness programs is a regular ongoing activity.	industrial association by environmental awareness programs is a regular ongoing activity	
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12	Restriction on plying & phasing out of 15 years old commercial diesel driven vehicles		Currently in Alwar District 10 years old diesel driven & 15 year old Petrol driven vehicles are being phased out. In other four cities namely Jaipur, Jodhpur, Kota, Udaipur, re-registration of 15 years old commercial diesel driven vehicals are being phase out in compliance of the Hon'ble NGT order.	Restriction on plying & phasing out of 15 years old commercial diesel driven vehicles	Long Term	March 2020
13	Introduction of cleaner fuel for CNG/LPG vehicles		State Govt has reduced Motor Vehicle Tax by 50% for LPG/CNG/Solar energy driven Vehicles. Electric Vehicles have been completely exempted from taxes. Introduction of cleaner fuel depends upon installation of refuelling stations by petroleum companies. This facility has not been made available by petroleum company so far. A meeting of Petroleum Department and gas companies was organized on dated 16.08.2019 in the Chairmanship of Transport Commissioner and Secretary. A letter has been written to the Petroleum and Natural Gas Regulatry Board, New Delhi to	Introduction of cleaner fuel for CNG/LPG vehicles	Long Term	Dec 2020

			Streamline CNG/LPG availability in National Capital Region of Rajasthan State and Jaipur, Jodhpur, Udaipur and Kota.																																			
14.	Regular checking of vehicular emission and issue of PUC certificate and launch enforcement drive against polluting vehicles for ensuring strict compliance.		<p>Rajasthan Motor Vehicle Pollution Checking Centre (Online-2017) Scheme for networking of PUC centres has been formulated and is under implementation. Strict action is being taken against the vehicles if they are non-complaint to PUC certificate norms. Vehicles related services like- Transfer, Renewal, NOC, Fitness, Hypothecation etc. are not provided without PUC certificate.</p> <p>No. of Motor Vehicle Pollution Check Centers & issued pollution under control certificate in Non-Attainment Cities (April 2019 to July 2020)</p> <table border="1"> <thead> <tr> <th>S.N</th> <th>Non-Attainment cities</th> <th>PUC Centers</th> <th>Issued PUC Certificate</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>2</td> <td>3</td> <td>4</td> </tr> <tr> <td>1</td> <td>Jaipur</td> <td>476</td> <td>1438225</td> </tr> <tr> <td>2</td> <td>Jodhpur</td> <td>56</td> <td>306213</td> </tr> <tr> <td>3</td> <td>Udaipur</td> <td>76</td> <td>96759</td> </tr> <tr> <td>4</td> <td>Kota</td> <td>59</td> <td>80307</td> </tr> <tr> <td>5</td> <td>Alwar</td> <td>13</td> <td>21744</td> </tr> <tr> <td>6</td> <td>Total</td> <td>680</td> <td>1943248</td> </tr> </tbody> </table>	S.N	Non-Attainment cities	PUC Centers	Issued PUC Certificate	1	2	3	4	1	Jaipur	476	1438225	2	Jodhpur	56	306213	3	Udaipur	76	96759	4	Kota	59	80307	5	Alwar	13	21744	6	Total	680	1943248	Regular checking of vehicular emission and issue of PUC certificate and launch enforcement drive against polluting vehicles for ensuring strict compliance.	No Gap	Not Applicable
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15	Ban on the registration		In Alwar, Jaipur, Jodhpur, Kota, Udaipur	Ban on the registration of																																		

	n of diesel driven Auto-rickshaw & Tempo		Diesel driven Auto-rickshaw & Tempo vehicles are being phased out in compliance of the Hon'ble NGT order.	diesel driven Auto-rickshaw & Tempo																																																
16	Promotion & Operationalisation of E-rickshaw		For promotion of battery operated/Electric vehicles State govt has exempted these classes of vehicles from Motor Vehicle Tax.	Promotion & Operationalisation of E-rickshaw	No Gap	Not Required																																														
		<table border="1"> <thead> <tr> <th rowspan="2">Non-Attainment Cities</th> <th colspan="4">Registered Electric Vehicle</th> <th rowspan="2">Total</th> </tr> <tr> <th>Two Wheeler</th> <th>E-Rickshaw</th> <th>E-Cart</th> <th>Light Motor Vehicle</th> </tr> </thead> <tbody> <tr> <td>Jaipur</td> <td>1527</td> <td>13778</td> <td>660</td> <td>23</td> <td>15988</td> </tr> <tr> <td>Udaipur</td> <td>95</td> <td>52</td> <td>27</td> <td>10</td> <td>184</td> </tr> <tr> <td>Kota</td> <td>147</td> <td>68</td> <td>34</td> <td>5</td> <td>254</td> </tr> <tr> <td>Jodhpur</td> <td>0</td> <td>26</td> <td>24</td> <td>0</td> <td>50</td> </tr> <tr> <td>Alwar</td> <td>7</td> <td>390</td> <td>8</td> <td>0</td> <td>405</td> </tr> <tr> <td>Total</td> <td>1776</td> <td>14314</td> <td>753</td> <td>38</td> <td>16881</td> </tr> </tbody> </table>					Non-Attainment Cities	Registered Electric Vehicle				Total	Two Wheeler	E-Rickshaw	E-Cart	Light Motor Vehicle	Jaipur	1527	13778	660	23	15988	Udaipur	95	52	27	10	184	Kota	147	68	34	5	254	Jodhpur	0	26	24	0	50	Alwar	7	390	8	0	405	Total	1776	14314	753	38	16881
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17	Monitoring vehicle fitness		A new fitness policy FIZA-2018 is implemented to ensure strict enforcement & compliance of Motor vehicles act and its provisions. There have been 182 flying squads deployed throughout state for vehicle checking.	Monitoring vehicle fitness	Continuous Process	Not Applicable																																														

Vehicles fitness in Non-Attainment Cities (April 2019 to July 2020)						
Non-Attainment Cities	Jai pur	Udai pur	Kot a	Jodh pur	Alwar	Total
Fitness of Vehicle	58068	25010	13644	43960	2226	142908
Challan non-compliance of fitness	2545	1422	707	691	1524	6889

18	Retrofitting of particulate filters in diesel vehicles when BS-VI fuels are made available		It is a long term plan. Filters have not been available by manufacturers so far.	Retrofitting of particulate filters in diesel vehicles when BS-VI fuels are made available	Long Term	Dec2020
19	Periodic calibration test of vehicular emission monitoring instrument		REIL has been authorised for networking of PUC testing centres. Periodic calibration testing of different instruments has been calibrated by REIL. No centre is connected with REIL software until it is calibrated timely. All 1648 centres are calibrated.	Periodic calibration test of vehicular emission monitoring instrument	Continuous Process	

20	Transportation of construction material in covered system & launch enforcement drive for ensuring strict compliance.		<p>The department has directed all enforcement staff to take strict action against the vehicles carrying uncovered construction material and garbage in vehicles. In the year 2018-19, action against 2538 vehicles carrying uncovered construction material and garbage have been taken in Rajasthan</p> <table border="1" data-bbox="621 448 1287 708"> <thead> <tr> <th colspan="7">Year 2019-20 (April 2019 to July-2020)</th> </tr> <tr> <th>Action Point</th> <th>Jaipur</th> <th>Udaipur</th> <th>Kota</th> <th>Jodhpur</th> <th>Alwar</th> <th>Total</th> </tr> </thead> <tbody> <tr> <td>Challan of Vehicles carrying uncovered construction material</td> <td>319</td> <td>205</td> <td>63</td> <td>83</td> <td>248</td> <td>918</td> </tr> </tbody> </table>	Year 2019-20 (April 2019 to July-2020)							Action Point	Jaipur	Udaipur	Kota	Jodhpur	Alwar	Total	Challan of Vehicles carrying uncovered construction material	319	205	63	83	248	918			
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21	Launch public awareness campaign for Air pollution control.		<p>Pollution control fund has been created to make Awareness among the public and Stakeholders. Following steps have been taken regarding pollution awareness campaign.</p> <ol style="list-style-type: none"> 1- Pollution Awareness hoardings / banners. 2- Pollution awareness Campaign Programme in school and colleges. 3- Broadcasting through media. 4- Short Documentary for pollution awareness. <p>Short Documentary for pollution awareness.</p>	Desirable level has been achieved	Ongoing activity																						

22	CM helpline for grievance addressal		<p>Regional Officers of RSPCB have been nominated as nodal officers for CM helpline for grievance addressal. A list of nodal offices of the LSG Department of 191 ULBs for CM helpline may be intimated to RSPCB to address public complaints/grievances.</p> <p>CM help line i.e. SAMPARK, the Regional offices of the State Board are mapped.</p> <p>A link to SAMPARK has been provided on the State Board's website.</p>	CM helpline for grievance addressal	No gap	Action Completed
23	Assessment of pollution by public transport		<p>RSPCB has signed MoU with IIT, Kanpur for Air Quality Assessment, Trend Analysis, Emission Inventory and Source Apportionment study for Jaipur city. This study contains action plan also to overcome the pollution load including vehicles. The draft study report has already been received by the State Board which is under review. Final report will be submitted accordingly.</p> <p>Similar studies for the cities namely, Alwar, Jodhpur, Kota and Udaipur will be carried out with the help of IITs/NEERI. Proposal from concerning institutes have been received and are being reviewed for allotment of work.</p>	Assessment of pollution by public transport	Final report for Jaipur city has been submitted and uploaded on RSPCB website.	Task completed

24	Vehicle emission control & installing Noise Pollution devices		<p>State Board has requested ADGP, Traffic Police to depute officials for the monthly noise level monitoring for the locations of non-attainment cities namely Jaipur, Alwar, Kota, Udaipur and Jodhpur for conducting noise level monitoring in conjunction with State Board vide letter dated 15/07/2019. Further Director General of Police, has been provided with technical specification of noise level meter vide letter dated 13/5/2019 and about direction of Hon'ble NGT vide letter dated 06/4/2019.</p> <p>State Board has subsequently issued direction to Department of Transport, Traffic, RSRTC, JCSTL and Secondary Education to take strict action against the poorly maintained vehicle, city buses/ mini buses/ tempo and all other mode of public transportation which are plying without valid PUC and are visibly polluting the environment by causing air pollution vide letter dated 14/08/2019. Details have already been forwarded alongwith action taken report dated 25.09.2019</p>	Vehicle emission control & installing Noise Pollution devices	No Gap	Task Completed
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25	Closure of unauthorized brick kiln units in urban area		The present status of brick kilns established/operational in the municipal/Urban limits of the non attainment cities i.e. Alwar, Jaipur, Jodhpur, Kota & Udaipur is as follows:-		Closure of unauthorized brick kiln units in urban area	NO Gap	Regular activity	
			S. No	City				Status of brick kilns
			1.	Kota				Nil
			2.	Jodhpur				Nil
			3.	Udaipur				Nil
			4.	Alwar				Nil
5.	Jaipur	(1) No. of brick kilns to whom show cause notices for intended closure issued (Kanota Road area) – 61 (2) No. of brick kilns against which closure directions have been confirmed – 64						
26	Ensure ban on burning of agriculture waste and crop residues & its implementation	Notification for Prohibiting crop burning	Govt of Rajasthan has already issued notification dated 27.08.2015 vide which burning of crop residue is prohibited with immediate effect.		Ensure ban on burning of agriculture waste and crop residues & its implementation	No gap	Not required	
		Action taken after notification	A circular issued by the office of Chief Secretary, Rajasthan on dated 28.03.2017 and circular also issued to district collectors and departmental officers for implementations.					Ongoing Process
		Present Status	In the state of Rajasthan, the burning of crop residue is almost negligible mainly because of the farming system which is primarily based on animal Husbandry. Moreover, most of the farmers use crop residue as a feed for their cattle due to shortage of fodder.					

		Extensive Activities	<p>The department has also made concrete efforts to create awareness by use of electronic and print media, organising training and awareness programme in the form of Night Chaupal, Kisan Portal, Chetana Yatra, Cluster meetings etc for the farmers.</p> <p>Department proposed to organise two training in a month in each district during 2019-20.</p> <p>Department has conducted regular training prograe for farmers.</p> <ul style="list-style-type: none"> • 1447 one day women training at Gram Panchayat Level. • 55 two days institutional farmer training. • 300 cropping system based farmers training. 		On going Process	
27		Distribution of Agriculture Machinery	For Distribution of Agriculture machinery under subsidy program in each district under farm mechanization scheme, department is providing subsidy on improved Agriculture machinery like seed cum fertilizer drill, rotavator, reaper, Disc Plough/ Harrow, Straw reaper etc under ongoing CSS Scheme.	Distribution of Agriculture Machinery	On going Process	Not Required
		Availability of agriculture machinery through Custom Hiring Centres (CHCs)	<p>Department is promoting use of Rotavator, self propelled reaper and straw reaper for crop residue management through custom hiring centres in current harvesting /sowing season on rental basis.</p> <p>The Government of Rajasthan has also established custom Hiring centres where the farmers would be provided the improved agricultural implements on hiring basis.</p>	Availability of agriculture machinery through Custom Hiring Centres (CHCs)	Ongoing Process	Not Required

			In the state administrative sanctions of 31 CHC's have been issued against submission of proposals by TAFE, Mahindra, EM3 Agri Services Pvt Ltd and district offices against this financials sanctions of 178 CHC's have been issued. Out of which 31 CHC's established in five districts.			
28		Creation of Alarm System by use of Satellite Imaginaries	<p>Further in Compliance to the directions of Hon'ble NGT, an Action Plan for one district (Bundi) on prevention and control of crops residue burning was submitted in which task of delineation of crop burning area using satellite imaginaries was entrusted to State Remote Sensing Application Centre (SRSAC). A sum of Rs 5.50 Lakhs has been transferred to SRSAC in March,2018.</p> <p>SRSAC has submitted report of requisite imagery and analysis work accordingly letter issued to district collectorBundi for taking necessary measure to control crop burning.</p> <p>Further SRSAC has been given consent to conduct study in Kota, Alwar, Bharatpur District also.</p>	Creation of Alarm System by use of Satellite Imaginaries	Ongoing Process	Not required

100 industrial clusters

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute. Compliance being made by co-ordination of all concerned Departments with RSPCB.

Sl. No	Item	Actionable Key Issues	Current Status	Desirable level as per statutes/ directions of Hon'ble NGT	Gap between Current status and desired levels	Timeframe for addressing the Gap
1	Compliance for 100 Industrial Clusters	Action Plan to be prepared for Pali, Jodhpur, Bhiwadi and Jaipur	<ol style="list-style-type: none"> 1. Draft of Action Plan for Jodhpur and Pali has been prepared by MNIT Jaipur and has been sent to CPCB on 30.05.2019; MNIT has submitted revised/modified action plan for Jodhpur and Pali on 20/05/2020 after incorporating the suggestions received from various stakeholder departments. 2. The State Board vide letter dated 02/06/2020 has forwarded the modified/revised action plans of Pali and Jodhpur to DOE, GOR for approval from the State Government, to be forwarded to CPCB for final approval. 3. Action Plan for Jaipur & Bhiwadi are being modified by IIT, Kanpur as per the suggestions/Comments received during the presentation and final reports are likely to 	Action Plan to be prepared for Pali, Jodhpur, Bhiwadi and Jaipur	Approval of Action Plan of Bhiwadi and Jaipur	One month.

			be received by 31/07/2020			
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Status of STPs and re-use of treated water

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute. Compliance being made by co-ordination of all concerned Departments with RSPCB.

Status of STPs	Action Taken by RSPCB
<ul style="list-style-type: none"> • Total No. of STPs in the State: 631 • Under establishment / commissioning / proposed : 57 • No. of STPs complying to Standards: 589 • No. of STPs s Non-Complying: 42 	<ul style="list-style-type: none"> • No. of SCN Issued: 16 • No. of Closure direction issued: Nil • No. of Prosecution filed: 04 • No. of Action under process: 26

Status of CETPs/ETPs including performance

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute. Compliance being made by co-ordination of all concerned Departments with RSPCB.

Status of CETPs	Action Taken by RSPCB
<ul style="list-style-type: none"> • Total No. of CETPs in the State – 15 (13 Operational +2 Non-operational*) • Under establishment / commissioning / proposed : 09 • No. of CETPs complying to Standards: 04 • No. of CETPs Non-Complying: 09 	<ul style="list-style-type: none"> • No. of SCN Issued: 01 • No. of Closure direction issued: Nil • No. of Prosecution filed: 05 • No. of Action under process: 03 <p style="text-align: center;">2 Non-operational</p>

Status of ETPs	Action Taken by RSPCB	
	Industries not complying with effluent Standards	Industries without ETPs

<ul style="list-style-type: none"> • Total No. of Industries that require ETPs: 1422 • Nos. Of Industry having Functional ETPs: 1287 • Units complying with effluent Standards: 1158 • Units not complying with effluent Standards: 129 	<ul style="list-style-type: none"> • No. of SCN Issued - 117 • No. of Closure direction issued -10 • No. of Prosecution filed -02 • No. of Action under process - Nil • Nos. Of operating Industry without ETPs- 138 	<ul style="list-style-type: none"> • No. of SCN Issued - 14 • No. of Closure direction issued -122 • No. of Prosecution filed -Nil • No. of Action under process - 02
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Ground water extraction/contamination and re-charge

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute. As the matter is pertaining to contamination of Ground Water due to industrial effluents, domestic sewerage, solid and biomedical waste etc, therefore concern departments are responsible for ensuring compliance to provision under statute.

District	Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
Pali	Pali Industrial Cluster Located in the nearby area Pali City and its district administrative headquarter is located at Pali City. Pali is famous for its Textile Industries. There are mainly three industrial clusters in the Pali Block namely Mandia Road, Punayata Road and Sumerpur Road Industrial Areas located in close proximity to the Bandi River. Mandia Road is the largest industrial area	The current stage Ground Water extraction in Pali Block is 69.26% which is < 70% of recharge & seems to be satisfactory.	The current stage Ground Water extraction in Pali Block is 69.26% & categorized as per Dynamic Ground water Assessment 2017.	The Government of Rajasthan has made the following provision to deal the matter- (1) As per the Guide lines of CGWA, State Government have released the order to take the permission from competent authority (District Collector) compulsorily

	<p>among these with total of about 350 units</p> <p>(a) The block Pali covers an area of 1387.03 sq.km, out of which 309.49 Sq.km. (22.42%) areas is classified as potential in respect of ground water availability, 970.46 Sq.km. (69.96%) area is classified as saline and remaining 109.12 Sq.km is non potential. As per latest Ground Water Assessment Report of the District block Pali is categorized as "Safe. Ground water Extraction: (Based on Dynamic Ground water Resources Assessment of India 2017): Ground water Extraction for Irrigation=872.49 ha.m Ground water Extraction for Domestic & Industrial use=51.44 ha.m, Total=923.93 ha.m</p> <p>(b)The State Ground Water Department doesn't have facility to analyze contamination of heavy minerals, BOD, COD and E-Coli in ground water. However the Ground water Department only analyzes the chemical parameters related to Irrigation.</p> <p>(c) Recharge: Total Annual Recharge of Pali Block= 1482.20mcm.</p>			<p>before construction of Tube well/ Bore well or any other ground water abstraction structure. It is also mandatory to construct RWHS so that ground water recharge may exceed.</p> <p>(2) Ground water exploitation should be regulated by competent authority so that heavy extraction of ground water may be checked, and the gap between desired and expected gap may be reduced.</p> <p>(3) The state Government has made the mandatory provision in urban areas to construct Roof Top Rainwater Harvesting Structures in the building on a plot having area more than 300 sqmtr.</p> <p>(4) The state water policy has been implemented in year 2010 to conserve water and provision to encourage the construction of Roof Top Rain Water Harvesting in</p>
Jodhpur	1. MUNICIPAL SOLID WASTE	The present stage of	The present stage of	Rain Water Harvesting in

	<p>MANAGEMENT SITE KERU BLOCK-MANDORE –</p> <p>Jodhpur city is second largest city of Rajasthan. The problem of disposal of huge amount of municipal waste is managed by setting up a waste processing unit near Village Keru in Mandore block of Jodhpur district. It is located in North West of Jodhpur city.</p> <p>(a)Ground water extraction: (Based on Dynamic Ground water resources assessment of India 2017)</p> <p>Ground water extraction for Irrigation = 3373.64 (ha.m)</p> <p>Ground water extraction for Domestic& Industrial use = 84.48 (ha.m)</p> <p style="text-align: center;">Total = 3458.12 (ha.m)</p> <p>(b) Contamination: The State Ground Water Department doesn't have facility to analyze contamination of heavy minerals, BOD, COD and E-Coli in ground water. However the Ground water Department only analyzes the chemical parameters related to Irrigation.</p> <p>(c)Recharge: Total Annual Ground</p>	<p>ground water extraction in Mandore Block is 143.46 % .The Ground water extraction for all uses should be < 70 % of recharge.</p> <p>GAP:143.96 -100(Safe Extraction less than 100%)=43.96%</p>	<p>ground water extraction in Mandore Block is 143.46 % as Notified by CGWA as per Dynamic Ground Water Assessment-2017.</p>	<p>Urban as well as in rural areas.</p>
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	<p>Water Recharge of Block Mandore = 2669.04 ha.m</p> <p><u>Industrial cluster of Basni and Boranada block-Luni :</u></p> <p>The Luni block DistinctJodhpur there are two Industrial clusters namely Basni&Boranada situated in south & South west of Jodhpur city respectively. These Industrial clusters are located along the river Jojri.</p> <p>The effluents discharge in Jojari river from both the industrial cluster of Jodhpur city has polluted ground water of the surrounding area.</p> <p>2. MUNICIPAL SOLID WASTE MANAGEMENT SITE, BLOCK, LUNI –</p> <p>(d) Ground water extraction: (Based on Dynamic Ground water resources assessment of India 2017)</p> <p>Ground water extraction for Irrigation = 1532.16 (ha.m)</p> <p>Ground water extraction for Domestic& Industrial use = 32.32 (ha.m)</p> <p>Total = 1564.48 (ha.m)</p>	<p>The present stage of ground water extraction in Luni Block is 38.90 %, as the Ground water extraction for all uses is < 70 % of recharge of recharge & seems to be satisfactory.</p>	<p>The present stage of ground water extraction in Luni Block is 38.90 % as per Dynamic Ground Water Assessment-2017.</p>	
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	<p>(e) Contamination: The State Ground Water Department doesn't have facility to analyze contamination of heavy minerals, BOD, COD and E-Coli in ground water. However the Ground water Department only analyzes the chemical parameters related to Irrigation.</p> <p>(f) Recharge: Total Annual Ground Water Recharge of Block Luni= 4404.62 ha.m</p>			
Jaipur	<p>1.MUNICIPAL SOLID WASTE MANAGEMENT SITE JHOTWARA BLOCK OF JAIPUR DISTRICT:</p> <p>In Jaipur, two main industrial area falls under Jhotwara and Sanganer Blocks. Jhotwaraindustrial area spread across approximately in 185 Hactare. It is located in North – western part of Jaipur city, surrounded in South by the Kalwar road and in the East by Railway line towards Ringus. Wide variety of manufacturing units take place here including Edible oil, Soap & Ghee production, metal fabrication & production of chemicals etc.</p> <p>(a) Ground Water Extraction: (Based on Dynamic Ground Water Resources Assessment of India 2017)</p>	<p>The present stage of Ground Water extraction in Jhotwara Block is 193.34 %. The Ground Water extraction for all uses should be < 70% of recharge.</p> <p>GAP:193.94-100(Safe Extraction less than 100%)=93.34%</p>	<p>The present stage of ground water extraction in Jhotwara block is 193.34 % and categorised as Notified by CGWA as per Dynamic Ground Water Assessment-2017.</p>	

	<p>Ground Water Extraction for Irrigation = 3645.97 ha. m Ground Water Extraction for Domestic & Industrial use = 14655.16 ha. m Total = 18301.13 ha.m.</p> <p>(b) Contamination: In this regard, it is submitted that the Ground Water Department does not have any facility to analyse contamination like heavy metals, trace metals, BOD, COD and E-Coil in ground water. However the Ground Water Department only analyse the chemical parameters related to irrigation (Cation and Anoin).</p> <p>(c) Recharge: Total Annual Recharge of Jhotwara Block = 5389.61 ha.m.</p> <p>2. MUNICIPAL SOLID WASTE MANAGEMENT SITE SANGANER BLOCK OF JAIPUR DISTRICT</p> <p>In Jaipur, two main industrial area falls under Jhotwara and Sanganer Blocks. Sanganer industrial area scattered around the Sanganer Town . It is developed in unplanned & irregular manner. It is densely populated area and mostly textile mixed land use on the ground floor</p>	<p>The present stage of Ground Water extraction in Sanganer Block is 246.47%. The Ground Water extraction for all uses should be < 70% of recharge</p>	<p>The present stage of ground water extraction in Sanganer block is 246.47 % and categorised as Notified by CGWA as per Dynamic Ground Water Assessment-2017. GAP:246.47-100(Safe Extraction less than 100%)=146.47%</p>	
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	<p>and residential units on the first floor. Small scale industrial units such as textiles dyeing, printing and paper production units have been working in this area.</p> <p>(a)Ground Water Extraction: (Based on Dynamic Ground Water Resources Assessment of India 2017) :</p> <p>Ground Water Extraction for Irrigation = 9930.90 ha. m</p> <p>Ground Water Extraction for Domestic & Industrial use = 2013.63 ha. m</p> <p>Total = 11944.53 ha.m.</p> <p>(b) Contamination: In this regard, it is submitted that the Ground Water Department does not have any facility to analyse contamination like heavy metals, trace metals, BOD, COD and E-Coil in ground water. However the Ground Water Department only analyse the chemical parameters related to irrigation (Cation and Anoin).</p> <p>(c) Recharge: Total Annual Recharge of Sanganer Block = 5384.69 ha.m.</p>			
Alwar	MUNICIPAL SOLID WASTE MANAGEMENT SITE (BHIWADI)TIJARA BLOCK OF ALWAR DISTRICT:-	The present stage of Ground Water extraction in Tijara Block is 177.33 %. The	The present stage of ground water extraction in Tijara block is 177.33 % and categorised as Over	

	<p>Bhiwadi is a growing industrial town in Rajasthan situated in the north of the state in Tijara Block of Alwar District, bordering Haryana State. The identified industrial areas in Bhiwadi cluster include Bhiwadi, Chopanki and Khushkhera. The major receptor in this area is the Bhiwadi town having a population of 33,000 which lies within 1 km of the Bhiwadi Industrial Area. RIICO is the main agency involved in Industrial Development. At present, a total of about 5000 acres is under Industrial Development within the Bhiwadi Region. Industries in Bhiwadi Region are of varied nature. Major industries in this Region include Forging, Galvanizing, Lead Recycling, Chemical and Pharmaceutical units.</p> <p>(a) Ground Water Extraction: (Based on Dynamic Ground Water Resources Assessment of India 2017) Ground Water Extraction for Irrigation = 13476.90 ha. m. Ground Water Extraction for Domestic & Industrial use = 2330.89 ha. m Total = 15807.79 ha.m.</p> <p>(b) Contamination: In this regard, it is</p>	<p>Ground Water extraction for all uses should be < 70% of recharge.</p>	<p>Exploited by CGWA as per Dynamic Ground Water Assessment-2017. GAP:177.33-100(Safe Extraction less than 100%)=77.33%</p>	
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	<p>submitted that the Ground Water Department does not have any facility to analyse contamination like heavy metals, trace metals, BOD, COD and E-Coil in ground water. However the Ground Water Department only analyse the chemical parameters related to irrigation (Cation and Anoin).</p> <p>(c) Recharge: Total Annual Recharge of Tijara Block = 9904.60 ha.m.</p>			
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Air pollution including noise pollution

Vehicle emission control & installing Noise Pollution devices		<p>RSPCB has requested ADGP, Traffic Police to depute officials for the monthly noise level monitoring for the locations of non-attainment cities namely Jaipur, Alwar, Kota, Udaipur and Jodhpur for conducting noise level monitoring in conjunction with RSPCB vide letter dated 15/07/2019. Further Director General of Police, has been provided with technical specification of noise level meter vide letter dated 13/5/2019 and about direction of Hon'ble NGT vide letter dated 06/4/2019.</p> <p>RSPCB has subsequently issued direction to Department of Transport, Traffic, RSRTC, JCSTL and Secondary Education to take strict action against the poorly maintained vehicle, city buses/ mini buses/ tempo and all other mode of public transportation which are plying without valid PUC and are visibly polluting the environment by causing air pollution vide letter dated 14/08/2019. Details have already been forwarded along with action taken report dated 25.09.2019.</p>	Vehicle emission control & installing Noise Pollution devices	No Gap	Task Completed
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Illegal sand mining

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute but Mines Department is taking regular action to control illegal Sand Mining.

Item	Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
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<p>Illegal Mining</p>	<p>The status of illegal sand mining upto 15/07/2020 is as follows:</p> <ul style="list-style-type: none"> • Total registered cases of illegal sand mining are 30586 • Total FIR filed -2741. • Total penalty realized =183.52 crores. • Total vehicles and instruments used for illegal sand mining and illegal storage seized = 31407 	<p>Control on Sand Mining</p>	<p>Regular actions are being taken.</p>	<p>Regular actions are being taken. (Continue Process)</p>
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Rejuvenation of water bodies

Details of water bodies in State of Rajasthan: Water Resource Department

Sr. No.	Particulars	No. of water Bodies
1	Total number of irrigation structure completed till date	15175
2	Number of Major Dams (CCA more than 10000 Ha.)	22
3	Number of Medium Dams (CCA b/w 2000-10000 Ha.)	98
4	Number of Minor Dams (CCA less than 2000 Ha.)	690
5	Number of Minor dams transferred to Panchayati Raj Department having CCA 0-80 Ha	2191
6	Number of Minor dams transferred to Panchayati Raj Department having CCA 80-300 Ha	1045
7	Rest of the water bodies are anicuts, check dams and other small water bodies which have been transferred/under transfer to Panchayati Raj Department.	

Name and designation of designated officer for ensuring compliance to provisions under statute: (Water Resource and Agriculture Department)

9	Current Status		Desirable	Gap	Timeline
1. Repair, Renovation & Restoration (RRR)	Number of water bodies selected for RRR	84	The desirable level for RRR is 84	Out of 84 water bodies, only 02 are remaining for restoration which is under progress	Sept. 2020
	No. of water bodies restored completely	82			
	No. of water bodies under restoration	02			
2. Rajasthan Water Sector Livelihood Improvement project (RWSLIP)	Number of sub-projects selected	65	The desirable level for RWSLIP is 65	Out of 65 sub-projects, rehabilitation work of 31 sub-projects are under progress work order for 8 sub-project has been issued while tenders for remaining 26 sub-projects are under process.	December 2020 for 31 works. Two years from work-order for remaining 34 works.
	No. of sub-projects restored completely	0			
	No. of sub-projects under restoration	39			
	Tender for restoration invited	23			
	Tenders to be invited	3			
3. Mukhaya Mantri Jal Swavlamban Abhiyaan (MJSA)	Number of water bodies selected under MJSA	10321	The desirable level for MJSA (Rural) is 10321	All water bodies restored.	Task Completed

(Rural)	No. of water bodies restored completely	10321			
	No. of water bodies under restoration	0			
4. Mukhaya Mantri Jal Swavlamban Abhiyaan (MJSA) (Urban)	Number of water bodies selected under MJSA	446	The desirable level for MJSA (Urban) is 446	All water bodies restored.	Task Completed
	No. of water bodies restored completely	446.			
	No. of water bodies under restoration	0			
5. Mahatma Gandhi NREGA	Number of works selected under MGNREGA	15626	The desirable level for MGNREGA is 15626	Out of 15626 works selected, 11726 works completed and 3900 works are under progress.	Regular process.
	No. of work completed	11726			
	No. of work under progress	3900			
5 Dam Rehabilitation & Improvement Project (DRIP)	Number of water bodies selected for DRIP	189 Dams	-	-	10 years in two phases
	No. of water bodies restored completely	Project is under Pipeline			

	No. of water bodies under restoration	-			
6. Pradhanmantri Krishi Sinchai Yojna (PMKSY)	Number of water bodies selected under PMKSY (Water shed department)	1385	The desirable level for PMKSY is 1385	All water bodies restored.	Task Completed
	No. of water bodies restored completely	1385			
	No. of water bodies under restoration	-			
Agriculture Department:					
Runoff from agriculture fields reaching into river stretches and ponds	<p>Based on the available information of the area under different systems, various actions have already been initiated:</p> <ul style="list-style-type: none"> • For promoting judicious and efficient use of water, subsidy is also being granted for drip and sprinkler irrigation systems <ul style="list-style-type: none"> • During the year 2018-19, area of 37,604 Hectares and 16,378 hectares have been cover under sprinkler and drip systems respectively. An area of 50,000 hectares and 30,000 hectares is proposed to be cover under sprinkler and drip irrigation system respectively in the states during the year 2019-20. • An area of 21,226 Ha under sprinkler &10,237 Ha under drip irrigation system is covered. • For preventing runoff from agriculture 		Adopting water conservation practice	Ongoing Process	Not Required

	<p>fields and increasing water use efficiency, concerted efforts like deep ploughing, bunding, ploughing /sowing against field contours, timely intercultural operation, hoeing and weeding are being use to promote judicious management practices in the state.</p>			
	<ul style="list-style-type: none"> • For rain water harvesting, structure like farm ponds are being promoted on farmer's fields. • In canal command areas, in order to stored surplus canal water, program of construction of diggies is being promoted • In well & tube well irrigated areas, farmers are given subsidy for constructing water storage tanks. <ul style="list-style-type: none"> • During the year 2018-19 in canal command areas 4679 diggies, in high rain fall catchment areas 3561 farm ponds on individual farmers fields and 202 community farm ponds and well/tube well irrigated areas central/western parts of the states, 1646 water storage tank have been constructed. • During 2019-20, action plan for constructing 14000 diggies in canal command areas, 7500 farm ponds on individual farmers fields and 132 community in high rainfall and 2500 water storages tank in well/tube well irrigated areas are proposed. 	<p>Promotion of activities to store the runoff water from the agriculture fields within the field itself by constructing farm ponds</p>	<p>Ongoing Process</p>	<p>Not Required</p>

	<ul style="list-style-type: none"> 2934 farm ponds and 321 water storage tanks have been constructed during 2019-20 			
Fertilizers and pesticides are also found in river/pond water	<ul style="list-style-type: none"> Structure like farm ponds are being promoted on farmers' fields to stop run off at field itself. For promoting balance use of fertilizer more than 2 crore Soil Health Card have been distributed to the farmers so far under Soil Health Card Scheme. For minimizing indiscriminate use of pesticides and fertilizers, Integrated Pest Management (IPM) and Integrated Nutrient Management (INM) practise are being promoted 	Promotion of activities for balanced use of fertilizers and pesticides.	Ongoing process	Not required.
Collection and Test of Soil Samples at regular intervals to check the fertility status of soil in terms of major and micro nutrients	For promoting balance use of fertilizer more than 2 crore Soil Health Card have been distributed to the farmers so far under Soil Health Card Scheme.		Ongoing Process	Not required
To check the indiscriminate use of chemical fertilizer, use of an organic manures and bio fertilizers should be promoted by adopting best management practices.	For minimizing indiscriminate use of pesticides and fertilizers, Integrated Pest Management (IPM) and Integrated Nutrient Management (INM) practise are being promoted. Regular awareness programmes, farmers training, goshies, cluster meetings etc. are being organised for creating favourable micro climate and environmental conditions		Ongoing Process	Not required

Promotion of organic and natural farming	<ul style="list-style-type: none"> • For minimizing the use of agro chemical, organic farming is being promoted in states on cluster basis. • 6150 clusters have been created, covering an area of 1.23 hectares thus benefitting 1.87 lakh farmers during the year 2019-20. • Training programme for promoting organic farming are also being organised. • For optimum utilization of natural resources and promoting sustainable agriculture, Zero Budget natural farming will be encouraged in the district of Banswara, Tonk and Sirohi of the state. 		Ongoing Process	Not required
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